

advisory capacity and further that the SMC of an aided minority school constituted under Section 21 will not be required to prepare the School Development Plan under Section 22 of the Act.

Bordia Committee for harmonizing SSA and RTE

1418. SHRI B.S. GNANADESIKAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Bordia Committee set by Government to harmonize the Sarva Shiksha Abhiyan (SSA) and the Right to Education Act has suggested Government to increase the Central share;

(b) if so, the details thereof;

(c) whether Government will propose to increase the Central share under SSA and RTE Act from the present level;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. The Bordia Committee has recommended a revision in the sharing pattern between the Central and State Governments for implementation of the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 through the Sarva Shiksha Abhiyan (SSA) programme.

(c) to (e) The Government is considering a revised fund sharing pattern between the Central and State Governments for implementation of the revised RTE-SSA programme.

Fake mark-sheets

1419. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has received any report recently on the investigation made by CBI on fake mark-sheets, particularly in Maharashtra;

(b) if so, the details in this regard and Government's response thereto;

(c) whether CBI has recommended to store mark-sheets in tamper-proof electronic format to avoid further fake mark-sheets incidence in the country; and

(d) if so, Government's response thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) Yes, Sir. The Central Bureau of Investigation (CBI) has reported 1576 cases of fake Degree/ Mark Sheets/Provisional Certificates in the State of Maharashtra. Accordingly, after the enquiry letters were issued to the Director General of Police, Maharashtra, Mumbai requesting to direct the concerned Police Stations to register FIRs in respective jurisdictional Police Stations. The University authorities were instructed to lodge complaints in respective Police/ Stations so that investigation take place.

(c) and (d) The Government has already initiated action even before the advisory from the CBI referred to in part (c) of the question, to create a National Academic Depository through an Act of Parliament. A draft legislation has been circulated for consultations.

Shortage of premier educational institutions

†1420. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is a shortage of premier educational institutions in the country;

(b) if so, the details thereof;

(c) whether it is a fact that 1100 new universities and 13000 new colleges are required across the country; and

(d) if so, the action plan of Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (d) To raise the Gross Enrolment Ratio from the present 12.4% (approximately) to 30% by 2020, as per an estimate, over 27000 additional colleges and over 24000 technical colleges will be required. The National Knowledge Commission had estimated that 1500 universities would be needed, whereas the

†Original notice of the question was received in Hindi.